Aroges ( 2012 1) (SERTI A MARCH) I of Starting Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)	
1.	Self	AXJPA7400J	~	+-	
2. Spouse-		-	-	-	
3.	Dependent 1		-	-	
4.	Dependent 2	-	-		
5,	Dependent 3	-			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	~
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	-

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	κ-
(b)	Name of the Court(s). Case No. and	······································
	Date(s) of order(s) .	

(5) That I give herein below the details of the assets (movable and is movable etc.) of myseli, my spouse and all dependents:

## A. Details of movable assets :

Punishme Limposea :

(Note:

(2)

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect or listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
	G.121.1		NO. 1	Soumeen	(Lesswell	Tazeen.
)	Cash in hand	60,000.00	25,000-00			
(ii)	accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking	SBACK DOUSDBIT 363, PULYNUL AM 28, 503,55:50 SBARNE 2016 CASE Kasha Brink 2507 SCATAR BANK 2507 Scatar Bank 2 Mar 80, 1600:50 Kisan Crost for HOND: 1/11-Br 250 Uttar Bibar Gogan MOND: 1/11-Br 250	có 8×10 Khanaita/4 B			
(111)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Kisan credit Cand Alexo. 1/11 PS 255001:	_			-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	\$89.1496 Элс., На 55000-10 Ројну мпайн, 939;	\$ć	<u>.</u>		-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	1	-	-	_	-
(vi)	Vester/Chine (details of Males	Scorpio Haunic Nochard m19411 Ha Radool motor cycle electric BR-11A4646	- Bland About			-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	2.0.2m 3610 02 mand	and storm gold 205 a gan goliter gifte at the time of mon	ange of the providence	n Biver chan	mi 29m 25 W 435 Silver thoungill in the Iniest birth

<ul> <li>Any other assets such as value of Claims/interest</li> </ul>	-	 	
Gross Total value		 	

3. Details of Immovable assets: (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse Statitati	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land Location(s) Survey number(s)	मीरिजन-सडकोपा ६ए। १७ 288,290 78-93 १९७२ इनो के हिन्दी के बेट्रुक्ट एक्प्रीन की तो	T NO	NO	NO	ND.
	Area (Total measurement in acres)	भारतीय इंतरनात्म १८२ १२० मा १२२ मीनाः अप्रतीली (काल) मुड्ड बीनाः नुरब्दी (जान)	Contraction and a state of the	-	~.	-
	Whether inherited property (Yes or NO)	1 20 - 12 20 -	۶ _			-
	Date of purchase in case of self acquired property	4730 murin hees 3-10-7 tes grog.	5 Kg -	-		
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	-				
i)	Non-Agricultural Land Location(s) Survey number(s)	PU-	NIL	PILL	PALL	141L
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property		-			
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.		11.5			
_	Approximăte Current market value	10	1			
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	सीमा - संख्योप) खालानर - 175 ् १-१६ एडड सम्द्रस्परिवार केश	rh-		NIL	NIL
	Built up Area (Total measurement in sq. fl.)					

	V suber inherited property (' et or NO)					
	Date of purchase in case of setf acoustred property					
	Cost of property (in case of prechase) at the time of prechase		6			
	A sy investment on the pupperty by way of development, construction etc.			1		
	Approximate Current market value					
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	nic	NIL	TH C	MIL	NIL
	Area (Total measurement in sq. ft.)					
	Built up Area (Total measurement in sq. ft.)	NIL	NIC	NIL	NIC	py 1 =
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

# (6) I give herein below the details of liabilities/ dues to public financial institutions and government :-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each itc...

S. No.	Description	Self Spouse(s		Dependent-1	Dependent-2	Depender
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Outstanding Kitan Isan Jen Co-opsin Int Dans No 25000 200 Cor Lean John 600	BANK @ 15000		-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	-		~		~

	Any other liability			
	Grand total of liabilities		 	 
(ii)	Government Dues: Dues to departments dealing with government accommodation			
	Dues to departments dealing with supply of water			
	Dues to departments dealing with supply of electricity			
	Dues to departments dealing with supply of telephones/mobiles			
	Dues to departments dealing with government transport (including aircrafts and helicopters)			
	Income Tax Dues			
	Wealth Tax Dues			
	Service Tax Dues			1
	Municipal /Property Tax Dues			
	Sales Tax Dues			1200
	Any other dues			
	Grand total of all Govt. dues	and the second sec		

## (7) Details of profession or occupation:

a. Self.....

b. Spouse .....

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

# (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Md. Hto you Ham.
2.	Full postal address	village. Jigungenge . P. & Mathofa . No Kauba . Para
3.	Number and Name of the constituency and state	58 biller
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. Congross
4.	<ul> <li>(a) Number of cases in which conviction order passed (other than those referred to in Form 26)</li> </ul>	

1	1	un of	1. 00.00			so for which la come Tax Retu		[].,+s	Í Íncour Steam
	-	Candidate AXJPA	7400J		1	and and the second s	arter ( a bills, salas, ta	1	
		Spouse:							
	(c)	Dependents							
5,	-	Details	of Assets a	nd Liat	iliti	es in rupees			
_	-	Description	Self	Spo	use	Dependent-I	Depende	nt-II	Dependent III
		Moveable Asset (Total value)							
3.		Immovable Asset							
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)							
	(ii)	Approximate Current Market Price of Asset (Total Value)							
1		Liabilities			-			-	
		<ul> <li>Government dues (Total)</li> </ul>							
		<ul> <li>(ii) Loans from Bank,</li> <li>Financial Institutions and others (Total)</li> </ul>							
3.		ghest educational qualifie Give details of School / Un					certificat	e/ dip	oma/ degree

### VERIFICATION

1, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3 All columns should be filled up and no column to be left blank. If there is no information to furnish in respective any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and nearly.